National Company Law Tribunal Allahabad Bench

CPNO. (IB) 156 | ALD | 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M13 Laxmi chand Bansidhay Vs. Juggilal Kumla-SECTION OF THE COMPANIES ACT/1& B CODE: 9 of I & B Code of 2016

SI. NO.

Signature

SI. NO. Name Designation Representation Signation

1. Mr. Virayak Mithal, Ida for Relationer

CP NO.156/ALD/2017

Sh. Vinayak Mithal, Advocate for the Operational Creditor. Sh. Jahangir Haider, Advocate for the Corporate Debtor Company.

The Operational Creditor files another application seeking for stay in respect of the assets of the company. The application is filed U/s 60(5) of the I & B Code. Hence, a notice be issued to the Corporate Debtor Company. The case is adjourned to 4th December, 2017 for filing reply.

Dated:20.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)